

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3401  
ANSWERED ON:15.04.2010  
FINANCIAL ASSISTANCE TO NGOS  
Panda Shri Prabodh

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) Whether the Government is providing financial assistance for conducting Entrepreneurship Development Programme to various NGOs and different Government organisations;
- (b) if so, the details thereof;
- (c) the total number of such EDPs sanctioned during the current financial year, State-wise;
- (d) whether the Government has set up any monitoring authority to ascertain the total number of beneficiaries through this scheme;
- (e) if so, the details thereof;
- (f) whether some proposals to conduct EDPs in Paschim Medinipur of West Bengal is pending with the Government; and
- (g) if so, the details thereof and the action taken by the Government thereon?

**Answer**

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) & (b): Yes, Sir. Government is providing financial assistance for conducting Entrepreneurship Development Programme (EDP) under Human Resource Development Scheme to various NGOs and different Government organisations with a view to train farmers and prospective entrepreneurs and unemployed youth so as to encourage them to establish food processing industries. The objective of the programme is to enable trainees to establish commercially viable enterprises in food and agri-processing with training duration of six weeks. Average trainees in a batch is 25 to 35. Financial assistance per EDP is Rs. 2.00 lakhs which is released in three installments.

(c) The State wise EDP sanctioned during the financial year 2009-10 is at Annexure I.

(d) & (e): The application for EDP in the prescribed format is received through State Nodal Agencies (SNA) in case of NGOs and directly in case of Government supported organisations. The SNA processes the application of NGOs at their level as per the guidelines of the scheme and after scrutiny, forwards the applications to the Ministry. Similarly, other applications received in the prescribed format are scrutinized by the concerned division of the Ministry. The second installment of the grant is released only after receipt of EDP report which gives out the complete details of the programme conducted including number and details of beneficiaries.

(f) & (g): at present no proposal is pending for conduct of EDP in Paschim Medinipur of West Bengal.

Annexure I

Statewise Details of EDPs Sanctioned during the period of 2009-10

STATE	2009-10
Andaman Nikobar	
Andhra Pradesh	17
Assam	10
Arunachal Pradesh	
Bihar	5
Chhatisgarh	5
Dadra & Nagar Heveli	
Daman & Diu	
Delhi	
Goa	3
Gujarat	
Haryana	7
Himachal Pradesh	4

Jammu & Kashmir		
Karnataka	3	
Kerala	11	
Lakshadweep		
Madhya Pradesh	1	
Maharashtra	17	
Manipur	1	
Mizoram		
Meghalya	3	
Nagaland	5	
Orissa	18	
Pondicherry	2	
Punjab		
Rajasthan		
Sikkim	4	
Tamil Nadu	14	
Tripura	5	
Uttar Pradesh	10	
Uttaranchal	14	
West Bengal	9	
Jharkhand	4	
Total		175